

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. 3/2015 in Civil Appeal No(s). 5960/2014

VIJAY @ VIJAY KUMAR MISHRA & ANR.

Appellant(s)

VERSUS

DINESH CHANDRA AWASTHI & ORS.

Respondent(s)

(for early hearing and office report)

Date : 06/07/2015 This application was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE AMITAVA ROY

For Appellant(s) Mr Pavan Kumar,Adv.

For Respondent(s) Mr.Pramod Swarup, Sr.Adv.
Mr. Praveen Swarup,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Application(s) for early hearing is rejected.

(G.V.Ramana)
AR-cum-PS

(Vinod Kulvi)
Asstt.Registrar